NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Rahul C i/b Adv. Vidy for Resp A	hitnis a Hair 10.5 Advocate	Vidya Nass
2.	Anshul Bh For Res. No1.		Phon
í	Mr. Raheil Ma Mr. Phiroze Co Mr. Rathames	labawalla Counsel	James &
	1/b Mr. Anohul	Bhatt Pcs	
4)	MR. VINEK MS. ANUBI	KOHLI / Advoca	oners James La June La

ORDER

T.C.P. No. 44/397-398/CLB/MB/MAH/2015

The arguments of both the sides have heard and concluded. Matter reserved for Orders.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).